## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 308 OF 2017**

Dated: 7<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lanco Amarkantak Power Limited .... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Ms. Catherine Ayallore Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-3

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **08.01.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Pr/js